

**R.O.C.No.5070/2015/RG-B2**

**DISTRICT JUDGE**  
**TRANSFER & POSTING**

**NOTIFICATION No. 182 / 2015**

Dr.K.Arul, District Judge of Puducherry Judicial Service, formerly functioned on deputation in the Tamil Nadu State Judicial Service as Secretary, High Court Legal Services Committee, Chennai and functioned on further deputation as Registrar, Supreme Court of India, New Delhi, now repatriated and under compulsory wait, who has been appointed as Chairman, State Transport Appellate Tribunal, Chennai in G.O.(D) No.852, Home (Tr-II) Department, Government of Tamil Nadu, dated 23.11.2015, is posted as Chairman, State Transport Appellate Tribunal, Chennai in the existing vacancy.

**HIGH COURT, MADRAS.**  
**DATED: 24.11.2015.**

**Sd./- P.KALAIYARASAN**  
**REGISTRAR GENERAL**

**OFFICIAL MEMORANDUM**

Sub: Courts and Judges – Dr.K.Arul, District Judge of Puducherry Judicial Service, formerly functioned on deputation in the Tamil Nadu State Judicial Service as Secretary, High Court Legal Services Committee, Chennai and functioned on further deputation as Registrar, Supreme Court of India, New Delhi, now repatriated and under compulsory wait - posted as Chairman, State Transport Appellate Tribunal, Chennai - Notification issued - Joining instructions – Issued.

Ref: High Court's Notification No.182 / 2015, dated : 24.11.2015.

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**HIGH COURT, MADRAS.  
DATED: 24.11.2015.**

**Sd./- P.KALAIYARASAN  
REGISTRAR GENERAL**